

**F. No. 296/4/2018- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
**Office Memorandum**

New Delhi, dated the 23.04.2018

**Subject:-Weekly Report in respect of important developments in CBEC for the week –16.04.18 to 20.04.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –16.04.18 to 20.04.18.

**1. Administrative Changes:-**

- Order regarding extension of loan period for posting as OSD (Drawback) in CBIC of Shri Dipin Singla, Joint Commissioner, Ahmedabad has been issued vide Office Order No. 61/2018 dated 16.04.2018.
- Order regarding assignment of additional charge of the post of Pr. Chief Commissioner, Bengaluru GST & Central Excise Zone to Shri A.K. Jyotishi, Chief Commissioner, Bengaluru Customs Zone, in addition to his present assignment , has been issued vide Office Order No. 62/2018 dated 16.04.2018.
- Order regarding grant of ad-hoc promotion to Smt. M.I. Mary in the grade of Deputy Commissioner of Customs and Central Excise, has been issued vide Office Order No. 63/2018 dated 17.04.2018.
- Order regarding placement of services of Shri Sarthak Saxena, IRS Group 'A' officer as OSD to CEO in Goods & Service Tax Network has been issued vide Officer Order No. 64/2018 dated 17.04.2018.
- Order regarding placement of service of Shri L. Beimopha, IRS Group 'A' officer as Deputy Secretary in Ministry of development of Northern Eastern Region on deputation basis, has been issued vide Officer Order No. 65/2018 dated 18.04.2018.
- Order regarding transfer/posting of Shri Sunil N. Ranote, IRS Group 'A' officers, has been issued vide Office Order No. 66/2018 dated 18.04.2018.
- Order regarding extension of loan period for posting of Shri Anuj Gogia, IRS with Enforcement Directorate, has been issued vide Office Order No. 67/2018 dated 20.04.2018.

**2. Legislative Changes:-**

- Notification No. 21/2018-Cus(ADD), dated 17.04.2018 has been issued to extend the levy of anti-dumping duty, imposed on imports of Soda Ash originating in or exported from Russia and Turkey under Notification No. 8/2013-Customs (ADD), dated the 18.04.2013 for a further period of one year (i.e. 16.04.2019) or till the conclusion of the sunset review investigations initiated by the Designated Authority vide initiation Notification No. 7/4/2018-DGAD dated 16.04.2018 whichever is earlier.
- Notification No. 22/2018-Cus(ADD), dated 17.04.2018 has been issued to impose definitive anti-dumping duty on imports of Glassware, originating in, or exported from People's Republic of China and Indonesia.

**3. Circulars:-**

- Circular No. 09/2018-STO(TU) dated 23.03.2018 issued for Classification of remnant fuel and Oils-regarding.

( Hemambika R. Priya )  
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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